

Or. No. 26.8.02

for hearing.

12/8

Bench

free copy in

Or. No. 29.8.02
may be handed
over to counsels
for both side.

12/9

12/9/02

15. 26.08.2002

Adjourned to 29.08.2002.

Member (A)

Member (S)

16. 29.8.02

None appears for the
applicant when called. Shri A. K.
Bose, learned Senior Standing
Counsel is present.

In this application the applicant
has sought for quashing of the
alleged charges against him
and for further direction to
reinstate him, with past
service benefits.

It is seen ^{from} the facts mentioned
in the O.A. that when the enquiry
was in progress, this O.A. was filed.
Counsel for the respondents has
since filed a Memo stating
that the disciplinary proceedings
against the applicant were finalized
and the punishment of removal
from service was passed on 7.11.96.
In view of the fact that the proceedings
has already reached its finality,
this O.A. has become infructuous.
The same is, therefore, dismissed
as infructuous. No costs.

Member (A)

Member (S)